

- (ii) (a) Fifty-ninth Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3938/17/21]

- (iii) (a) Sixty-first Annual Report and Accounts of the Indian Rubber Manufacturers Research Association (IRMRA), Thane(W), Maharashtra, for the year 2019-20, together with the Auditor's Report on the Account.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T.3710/17/21]

- (iv) (a) Annual Report and Accounts of the Central Pulp and Paper Research Institute (CPPRI), Saharanpur, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T.3711/17/21]

I. Notification of the Ministry of Agriculture

II. Report and Accounts (2018-19) of Central Agricultural University, Imphal and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Kailash Choudhary, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education) Notification No. 183/RPCAUI, Pusa, dated the 29th December, 2020, publishing Second amendment to Ordinance issued vide Notification No. 81 dated the 15th September, 2017 of the Dr. Rajendra Prasad Central Agricultural University, under sub-section (2) of Section 46 of the Dr. Rajendra Prasad Central Agricultural University Act, 2016.

[Placed in Library. See No. L.T.4178/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 30 of the Central Agricultural University Act, 1992:—

- (a) Annual Report of the Central Agricultural University, Imphal, Manipur, for the year 2018-19.
- (b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T.3884/17/21]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HEALTH AND FAMILY WELFARE**

DR. L. HANUMANTHAIAH (Karnataka): Sir, I present the 129th Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare on the Assisted Reproductive Technology (Regulation) Bill, 2020.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON ENERGY**

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Energy:-

- (i) Eighth Report on Action-taken by the Government on the recommendations contained in its Twenty-eighth Report (Sixteenth Lok Sabha) on 'National Solar Mission-An Appraisal';
- (ii) Ninth Report on Action-taken by the Government on the recommendations contained in its Thirty-seventh Report (Sixteenth Lok Sabha) on Stressed/Non-performing Assets in Power Sector';
- (iii) Tenth Report on Action-taken by the Government on recommendations contained in its Fortieth Report (Sixteenth Lok Sabha) on 'Impact of RBI's Revised Framework for Resolution of Stressed Assets on NPAs in the Electricity Sector';
- (iv) Eleventh Report on Action-taken by the Government on recommendations contained in its Forty-second Report (Sixteenth Lok Sabha) on 'Stressed/Non-Performing Assets in Gas based Power Plants';